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**GOVERNMENT OF NCT OF DELHI  
DELHI DISASTER MANAGEMENT AUTHORITY**

No:F./02/07/2020/S-1/02

DATED:28.03.2020

**ORDER**

Whereas, the Delhi Disaster Management Authority (DDMA), is satisfied that the NCT of Delhi is threatened with the spread of COVID-19 epidemic, which has already been declared as a pandemic by the World Health Organization, and has considered it necessary to take effective measures to prevent its spread in NCT of Delhi and that there is a need for consistency in the application and implementation of various measures in NCT of Delhi while ensuring maintenance of essential services and supplies, including health infrastructure,

2. And Whereas, in order to facilitate the movement of all essential goods/ medicines/ health equipments/ animal & cattle fodder/ poultry feed/ petroleum products/ LPG/ food products etc., passes have been issued for the same by various State Governments/U.Ts.

3. Now, therefore, in order to ensure smooth cross border movement & transportation of all essential commodities, the undersigned in exercise of the powers conferred under Section 22 of Disaster Management Act, 2005, in the capacity as Chairperson, State Executive Committee, DDMA, GNCT of Delhi, in continuation of the earlier Order No.121 dt. 25.03.2020 and subsequent Order No.122 Dt., 26.03.2020, hereby directs all District Magistrates & District Deputy Commissioners of Police of GNCT of Delhi to honour the passes issued by other States/ UTs for transit/ movement of the pass holders (and their vehicles) within the boundaries of NCT of Delhi.

4. This order shall remain in force, in all parts of Delhi till midnight of 14<sup>th</sup> April, 2020.



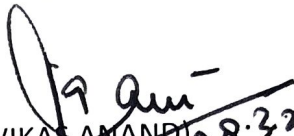
(Vijay Dev)  
Chief Secretary  
Delhi

1. All Additional Chief Secretaries / Principal Secretaries/ Secretaries/ HoDs of Government of NCT of Delhi.
2. Commissioner of Police, Delhi
3. All District Magistrates of NCT of Delhi
4. All District Dy. Commissioner of Police of NCT of Delhi.

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Copy to :

1. All Members of State Executive Committee, GNCT of Delhi.
2. Pr. Secretary to L.G, Delhi.
3. Addl. Secretary to Hon'ble Chief Minister, Delhi.
4. Secretary to Hon'ble Dy. Chief Minister, Delhi.
5. Secretary to Hon'ble Minister of Health, Delhi
6. Commissioner (SDMC/EDMC/North DMC).
7. All Zonal Dy. Commissioners (SDMC/EDMC/ North DMC).
8. Director, DIP with the request for wider publicity.
9. SIO, NIC for uploading the same on the website of Delhi Government.

  
(VIKAS ANAND) 28.3.2020  
CEO/DDMA